

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 305

CA-350/2020

In

IB-2603(ND) 2019

IN THE MATTER OF:

Oriental Bank of Commerce

Vs.

Goodluck Carbon Pvt.Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 11.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. VK Gupta, Advocate

For the Respondent : Adv. Sumesh Dhawan, Adv. Ankita Bajpai.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **14.06.2023.**

Sd/-
(Court Officer)